

(9)

Special Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) NO.362/KB/2017)  
CORAM: Hon'ble Member (J) Shri Jinan K.R.

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> August 2017, 10.30 A.M**

Name of the Company	EMC Ltd & Ors		
Under Section	230-232 Am		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASOPA }  
Manju Bhatere } Adv for the petitioners

N

ORDER

The Ld. Counsel on behalf of the Applicant is present.

The Ld. Counsel of the Applicant prayed for adjournment.

Heard. The prayer is allowed.

List it on 30-08-2017.

  
K R JINAN  
MEMBER(J)